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Title: Need to expedite setting up of a Special Economic Zone in the acquired land in Eraiyur, Ayyan Peraiyur, Thirumandurai and Penna Konam villages in Perambalur Parliamentary Constituency, Tamil Nadu.

SHRI R.P. MARUTHARAJAA (PERAMBALUR): Our Perambalur Constituency situated in the Central district of Tamil Nadu needs to have a boost through Governmental intervention for economic development. In this otherwise economically backward area a multi-product Special Economic Zone was sought to be set up by the previous UPA regime. As part of the move to approve and establish the SEZ, about 3000 acres of land were acquired by private player paying the bottom rate. Farmers of Eraiyur, Ayyan Peraiyur, Thirumandurai and Penna Konam villages gave away their lands at a through away price with a hope of getting job opportunity and prosperity. Most part of the land acquired is with a private player from a neighbouring State and there is no industrial unit coming up in the acquired land. The farmers and agricultural workers in that area have no job opportunity as expected. Hence, I urge upon the Union Government to set up a Special Economic Zone in that area to give a pep to economic activity and prosperity to help and to save the people from deprivation and desperation.